

HIGH COURT OF UTTARAKHAND, AT NAINITAL
NOTIFICATION

No. 16/UHC/Admin. B/2022

Dated: 18th February, 2022

Having considered the current COVID effected cases, and in view of the guidelines issued by the Government of India and the State Government, in supersession of the Notification No. 08/UHC/Admin B/2022 dated 21.01.2022 of the Hon'ble High Court, Hon'ble Court is pleased to issue following directions for transaction of business of the Subordinate Court w.e.f. 21.2.2022 (Monday).

1. Subordinate Courts will take up all type of matters.
2. Without affecting discretion of the Subordinate Courts to take up any particular matter through video conferencing due to its special facts and circumstances under the provisions of High Court of Uttarakhand Video Conferencing Rules, 2020, all other matters will be taken up through normal (physical) mode by following the COVID guidelines.
3. All the litigants, advocates, officers and staff of the Subordinate Courts will also follow COVID guidelines, within premises of the Subordinate Courts, as may be issued by Government of India, State Government and Local Authorities from time to time for all public places.

By Orders of the Hon'ble Court

Sd/-

Registrar General

No. 761/UHC/Admin. B/2022

Dated: 18th February, 2022

Copy for information and necessary action to:

1. Principal Secretary Law-cum-L.R., Government of Uttarakhand, Dehradun.
2. All District Judges/Principal Judge/Judge, Family Courts for information and necessary action.
3. Uttarakhand Judicial and Legal Academy, Bhowali, Nainital.
4. Member-Secretary, UKSLSA, Nainital.
5. President, Bar Council of Uttarakhand
6. P.P.S. to Hon'ble the Chief Justice for placing copy of this Notification before His Lordship.


JR
18-2-2022

7. P.S./P.A. to the Hon'ble Judges, for placing copy of the Notification before their Lordships.
8. All the Registrars/JRs/DRs/ARs of the High Court.
9. Director, Printing and Stationery, Roorkee with request to publish this Notification in the next issues of the Gazettee.
10. Officer I/c, NIC, High Court of Uttarakhand, Nainital with request to publish the Notification in official website of the High Court.
11. Guard file/Notice Board.


(Deputy Registrar)

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